

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
ORIGINAL APPLICATION NO.06 OF 2022**

IN THE MATTER OF:

P.V.Subramanya Varma
S/o.P.Atchutha Rama Raju
Hyderabad

.....Applicant(s)

Versus

The State of Telangana
Represented by its Principal Secretary,
Environment, Forests, Science and Technology Department,
Secretariat, Hyderabad and others

.....Respondents(s)

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Place: Hyderabad.
Date: 13-02-2024


H.Yasmeen Ali
Counsel for the Respondent

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Report of the Department of Mines & Geology in OA No.6 of 2022 on stone crusher units located in Vattinagulapally, Kokapet, Gopanpally, Kothwalguda Villages of Rangareddy District and Kollur & Osman Sagar Villages of Sanga Reddy District.

1 O.A No.6 of 2022 was filed before the Hon'ble NGT, Chennai by Sri.P.V.Subramanya Varma regarding the pollution caused by stone crushing units located in Vattinagulapally, Kokapet, Gopanpally, Kothwalguda Villages of Rangareddy District and Kollur & Osman Sagar Villages of Sangareddy District.

2. The Department of Mines & Geology has already filed detailed report on 26.04.2022 and the same may be taken into consideration and read as part of this report.

3. It is respectfully submitted that the Hon'ble Tribunal vide its order dated 31.01.2024, made the following order:

"The report of the TSPCB is filed, of which, we are not very happy, as the photographs reveal that the units are still in operation.

The report of the TSPCB appears to be incorrect, as the units are operating though they were not operational at the time of inspection. Let the Department of mines & Geology and the District Collector file a report in this regard".

4. It is pertinent to mention that the subject matter in O.A.No.6 of 2022 pertains to establishment and running of stone crushing units exclusively and they do not come under the purview of the Mines & Geology Department and the Dept., does not have any control over the crushing units and do not grant any permissions for erection of stone crushing units. The statutory permission for establishment of stone crushing units is issued by the Commissioner of Industries and the Consent for Establishment (CFE) and Consent for Operation (CFO) will be issued by the Telangana State Pollution Control Board. The stone crusher units procure raw material either from captive quarry leases or from other quarry leases granted and also through temporary permits as per Telangana State Minor Mineral Concession (TSMMC) Rules, 1966.

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5. However, in obedience of the above orders of the Hon'ble NGT, Chennai the ADM&G, Rangareddy and the ADM&G, Sangareddy have inspected the crusher units and got dismantled the crusher units which are not having the necessary permissions from the competent authority and submitted their inspection report / status report of the Crushers mentioned in the O.A is furnished in tabular form as **Annexure - A & B**

6. Further, as per Rule 26(3)(ii) of Telangana State Minor Mineral Concession Rules, 1966, the officials of the Mines & Geology Department have conducted periodical inspections of the stone crushing units arrayed in the application (O.A.No.6 of 2022) and also other stone crushing units running in the said area during the period 2019-20 to 2021-22 and issued show cause notices for submission of documentary evidence of having paid the seigniorage fee to the Government for the stocks available at the unit site and issued demand notices for the unit holders who failed to submit the documentary evidence of having paid the seigniorage fee. As per the records of the ADM&G, Rangareddy, this Department has collected an amount of **Rs.51,74,000/-** towards 5-times penalty in addition to the normal seigniorage fee as per TSMCC Rules.

It is reiterated that the Department of Mines & Geology does not have any control over establishment / erection and running of stone crushing units. It has taken all possible measures to realize the seigniorage fee along with penalty for the unauthorized stocks available at the said crushing units as per TMMC Rules, 1966.

Hence the report.

Place : Hyderabad
Date: 14.02.2024


Director of Mines & Geology
Hyderabad
Director of Mines and Geology
Govt. of Telangana, Hyderabad

INSPECTION REPORT

The inspection is carried out in connection with O.A.No.6 of 2023 filed before the Hon'ble NGT, Chennai, the undersigned along with technical staff of this office have inspected the following stone crushing units which are represented in O.A.No.6 on 10-02-2024. The action on the units is as follows:

S. No.	Name of the stone crusher	location	Status of the crusher	Remarks
1	M/s.Great India Mining (formerly Sebr mining)	Goulidoddi Vg., Serilingampally Mdl.,	Dismantled	
2	M/s.Sree Rock Sand	Gopanpally Vg., Serilingampally Mdl.,	Dismantled	The Unit holder vacated the premises.
3	M/s.Hyderabad Rock Sand	Vattinagulapally Vg., Gandipet Mdl.,	Not in operation	Because of land dispute among the patta land owners and the Journalist colony people a trench was made across the road for preventing the moment of vehicles. The Journalist colony people also deputed a security guard to keep watch and ward.
4	M/s.Teja Reddy Crushers	Vattinagulapally Vg., Gandipet Mdl.,	Dismantled on 10-02-24	
5	M/s.Sri Laxmi Constructions (formerly Raghavendra Stone Crushers)	Vattinagulapally Vg., Gandipet Mdl.,	Dismantled on 10-02-24	
6	M/s.Aadeshwar Traders (formerly M/s.Vensai Metals / M/s.Prasad Metals)	Vattinagulapally Vg., Gandipet Mdl.,	Dismantled on 10-02-24	
7	M/s.CS Infra Pvt. Ltd (Crusher)	Vattinagulapally Vg., Gandipet Mdl.,	Dismantled on 10-02-24	
8	M/s.Unnamed Stone Crusher (Beside Aadeshwar Aggregates)	Vattinagulapally Vg., Gandipet Mdl.,	Dismantled on 10-02-24	
9	M/s.Sri Laxmi Narasimha Metal Industries	Vattinagulapally Vg., Gandipet Mdl.,	Not in operation since long time	Most of the machinery have been removed from the premises by the unit holder.
10	M/s.SMI Stone Crusher	Kothwalguda Vg., Shamshabad Mdl.,	Dismantled long back	
11	M/s.DBR Metal Industry	Kothwalguda Vg., Shamshabad Mdl.,	Dismantled long back	
12	M/s.Padmavathi Stone Crusher	Kothwalguda Vg., Shamshabad Mdl.,	Dismantled long back	
13	M/s.JMI Stone Crusher	Kothwalguda Vg., Shamshabad Mdl.,	Dismantled long back	
14	M/s.AMI Stone Crusher	Kothwalguda Vg., Shamshabad Mdl.,	Dismantled long back	
15	M/s.Shama Metal Supply	Sy.No.7 & 20, Dargha Khaleej Khan Vg., Gandipet Mdl.,	Dismantled long back	

This is submitted for favour of kind information and perusal.


Asst. Director of Mines & Geology,
Rangareddy District.

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**BRIEF NOTE ON THE STONE CRUSHERS FALLING EITHER SIDES OF THE
NEHRU ORR, HYDERABAD IN KOLLUR VILLAGE, R.C.PURAM MANDAL,
SANGAREDDY DISTRICT.**

Sl. No.	Name of the Stone Crusher	Location	Present Status	Remarks
01	M/s Pulluri Mining & Logistics Pvt. Ltd.	Kollur Village, Ramchanda Puram Mandal	Machinery removed from this premises by unit holder	
02	M/s. Arkid Infra	Kollur Village, Ramchanda Puram Mandal,	Machinery removed from this premises by unit holder	
03	M/s Hitech Robo Sand	Ramchanda Puram Mandal	Machinery removed from this premises by unit holder	
04	M/s Gold Dust Ventures LLP	Kollur Village, Ramchanda Puram Mandal,	Machinery removed from this premises by unit holder	
05	M/s Sri Sai Balaji Stone Crusher	Kollur Village, Ramchanda Puram Mandal	Non working	Non working. (Seized by the Revenue, Pollution Control Board and Mines & Geology Departments)
06	M/s Hanuma Enterprises	Osmannagar Village, Ramchandra Puram Mandal	Machinery removed from this premises by unit holder.	

Yours faithfully,


 Asst. Director of Mines & Geology(I/c),
 Sangareddy District.